

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.525 of 2020

IN THE MATTER OF:

Switching AVO Electro Power Ltd.

... Appellant

Versus

Ambient Computronics Pvt. Ltd.

...Respondent

For Appellant: Shri Abhay K. Das, Advocate

**For Respondent: Shri Kumar Sumit and Shri Chirag Gupta,
Advocates**

O R D E R

(Virtual Mode)

25.09.2020 Counsel for the Appellant states that he has filed brief written synopsis in 3 pages but is not satisfied and may be given opportunity to replace and file brief written submissions not more than five pages. His request is accepted. Counsel for Respondent has also filed brief written submissions. He states that he is satisfied with what written submissions he has filed. As asked, Counsel for Appellant may file brief written submissions not more than five pages within a week.

List the Appeal 'for admission (after Notice) hearing' on 15th October, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice Anant Bijay Singh)
Member (Judicial)

rs/md